

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/161(KB)2021
IA(I.B.C)/310(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	UCO BANK VS GOPAL PODDAR
UNDER SECTION	SECTION 95(1)

Appearance(via video conference/physically)

For the Financial Creditor

Mr. Santosh Kr. Ray, Adv.
Ms. Rituparna Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

For the Resolution Professional

Ms. Shreya Choudhary , Adv.
Mr. Rakesh Kr. Agarwal, RP

ORDER

1. Ld. Counsel for the parties present.
2. It is seen from the record that an email dated 09.01.2024 initiated by registry of this Tribunal whereby this order of appointing RP dated 08.01.2024 was communicated to the Personal Guarantor and it is mentioned the next date of hearing on 30.01.2024.
3. None appears for Personal Guarantor. On the last date also there was no appearance on behalf of the Personal Guarantor. Await presence.

4. Post this matter on **13.06.2024**. It is made clear, if no representation on behalf of Personal Guarantor on the next date of hearing appropriate orders will be passed.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)